Dear Stakeholder,

Tata Consultancy Services has completed the tenure of the MCA 21 contract as the BOOT operator on 16th January 2013. It has been a privilege for TCS to be associated with MCA 21 since 2005 when the contract was signed as the first Mission Model Project (MMP) of the National e-Governance Plan (NeGP).

MCA 21 has been a remarkable journey due to the successful Public Private Partnership (PPP) between TCS and MCA. Team TCS would like to thank Government of India and Ministry of Corporate Affairs with whom the project has been executed in a true partnership which has enabled the project to become a benchmark for e governance in India both during the initial implementation as well as during the 6 years of operation.

MCA 21 since its commencement in 2005 has achieved significant milestones each year such as total e-enablement of all interactions of RoC, Comprehensive usage of Digital Signature Certificate (DSC), Complete automation of internal post processing (Technical Scrutiny, EWS, Inspection and others) , Automation of internal administration (HR / Payroll / Accounts) , Straight Through Processing (STP) for taking filings into registry directly, Implementation of Role Check for Stakeholders, Comprehensive View Public Document (VPD) facility enabling various stakeholders to get authentic and latest information on corporate in India, Comprehensive online payment mechanism through credit cards, internet banking with NEFT facilities, e-Stamping across all States in India, XBRL based filings since 2011, Comprehensive Online Investor Protection facilities, Limited Liability Partnership.

Both MCA and TCS have innovated and evolved continuously to ensure program remains up to date and also delivers highest levels of service delivery.

Since the national launch in March 2006 by Hon'ble Prime Minister the MCA 21 program has achieved very high degree of adoption and acceptance with more than 19 Lakhs DINs issued, 4.7 crore unique visitors to portal, 6.2 Lakh registered users on the portal, 2.15 crore e filings, 5.12 Lakh company's incorporated, 8 Lakh charges registered, 56,980 authorised bankers & professionals registered with DSC, 4.56 Lakh service queries responded etc. Peak usage of system has consistently gone up each year with highest per day filing of 87841 in peak season 2012. MCA 21 has enabled MCA to achieve very high standards of service delivery for MCA services besides providing Government with a comprehensive National Corporate Information Data base for improved decision making.

MCA 21 implementation (2005-06) was done in a record time with the go live of pilot and incorporation of 1st company in 50 weeks and roll out completion across India in 78 weeks (a possible world record!) involving 52 Registrar Front Offices, Digitization of 4.5 crore pages of legacy documents across India, Setting up of Primary & Secondary Data Center and Network connection across 105 offices, External stakeholder enablement across India with more than 100 public programmes with participation of 15,000+ stakeholders, Training & Support for 1,500 MCA staff across India besides more than 500 staff in Facilitation centers across India (which were since closed in 2008 and 2012 as per agreement with MCA).

Success of MCA 21 so far has been possible due to intense support and participation of various stakeholders viz. professionals from ICAI, ICSI, ICWAI , Directors & Authorized representatives of

various companies, Authorised signatories of Banks', Various Investors, Citizens of India and others who have supported MCA 21 and used the services and provided feedback for improvement which has enabled the program to continuously evolve.

*MCA 21 has won many accolades and awards since inception. Some of the major awards are: Dataquest award in 2006, Golden Icon National e-Governance award in 2007, Skotch Challenger award for project of National Significance in 2008, 'Certificate of excellence' in e-Governance implementation by Indian Express Group in 2008, **Prime Ministers** Award in 2008, National Award by DARPG for Excellence in Government process Re-engineering (implementation of electronic stamp duty) in 2011, Silver Icon Web Ratna award for Comprehensive Web Presence in 2012 ; all which has been possible due to the highest levels of acceptance and adoption and innovation and service delivery and outcome delivery in the project.*

Team TCS would like to thank Government of India and Ministry of Corporate Affairs immensely for this partnership and wish MCA and MCA 21 great success for many more years.

Team TCS - MCA 21